NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 120(ND)14 CA. NO.

CORAM:

PRESENT:

SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016

NAME OF THE COMPANY: M/s. Sh. Nimit Kasliwal V/s. M/s. MGM Stone Aggregates Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

1. SAMAY MAHESHWARI

Adr

2. Donker Siger

Adla

PETITIONER

ORDER

Learned counsel for the parties are present. Mr. Samay Maheshwari learned counsel appearing on behalf of petitioner has stated that a close relation of the learned arguing counsel in the matter has expired and, therefore, he could not attend the court today. Learned counsel seeks and is given last and final opportunity to advance the arguments in the matter as already sufficient time had been granted to the petitioner on the earlier hearing dates as pointed out by the counsel for respondent.

List on Monday the 19th day of September 2016.

(R. Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Iudicial)

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